

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

○ APPLICATION NO. 166 OF 05

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

12-7-06

Mr. Nitin Trivedi Counsel for applicant.
Mr. Salil Trivedi, Counsel for respondents.

D.B. not formed. but up for
admission on 17-8-06. By Order
17/8/06
COURT OFFICER

None is present for the parties.

D.B. not formed.
Put up the O.A. for admission on 27/10/06.
By Order
COURT OFFICER

Date of Order
5/9/06

Mr. Nitin Trivedi, Counsel for applicant
Mr. Salil Trivedi, Counsel for respondents.

Heard the learned counsel
for the parties.

The applicant has challenged
the impugned order which has already been
cancelled by the respondents. Vide Annex R/1
dated 30/8/2005, so the O.A. has become infructuous.
The O.A. is dismissed as having become infructuous.

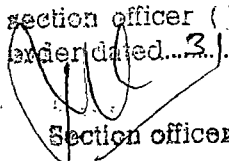
O.A. stands disposed of accordingly.

[Signature]
[G.P. Shukla]
Admr. Member.

[Signature]
KULDIP SINGH
Vice Chairman

18/10/06

Part II and III destroyed
in my presence on 11/2/14
under the supervision of
section officer (J) as per
order dated 3/1/14


Section officer (Record)